## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. Nos. 34-A/2016 & 34-B/2016 with T.P. No 34/111A/NCLT/AHM/2016(New) C.A. Nos. 284/2014 & 137/2015 with C.P. No. 13/111A/CLB/MB/2013(Old)

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.10.2017

Name of the Company:

Shobhna P. Mahajan

V/s.

Micro Inks Ltd.

Section of the Companies Act:

Section 111A of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

**SIGNATURE** 

1. Krina R. Parelch For Adun R. sheth

Advocute

ResPondent

K.R. Parrell

## **ORDER**

None present for Original Petitioners no. 1 and 2. Learned Advocate Ms. Krina Parekh i/b Learned Advocate Mr. Arjun Sheth present for Respondent.

Suo moto reopened for further hearing.

List the matter on 17.11.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 23rd day of October, 2017.